

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><i>JK</i></p> <p><i>PLC</i> <i>Q.C. seen</i> <i>07/07/14</i></p> <p><i>RJ</i></p> <p><i>11/7/14</i></p>	<p><u>O.A. No. 290/00185/11</u> <u>Date of Order : 04.07.2014</u> None present for the applicants. Mr. Vinay Chhipa, Counsel for respondents present. The notice has been served upon Shri Raj Kumar Chawla and, therefore, the service is complete. But, since none is present on behalf of the applicants, the O.A. is dismissed in default.</p> <p><i>MH</i> (Meenakshi Hooja) Member (A)</p> <p><i>KJ</i> (K.C.Joshi) Member (J)</p>